

File No: TIC-B05/2/2021-IMPORTS-FSSAI
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health & Family Welfare, Government of India)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, New Delhi-110002


The 30th November, 2021

ORDER

- Subject: Import of products or ingredients containing Beef - Reg.

As per the General Notes regarding Import Policy, 2017 of Directorate of Foreign Trade (DGFT) "Beef, in any form, and products containing beef in any form are 'Prohibited' for imports". Keeping this requirement in view, Department Animal Husbandry, Dairying & Fisheries is not considering products containing beef in any form for clearance by AQCS (Animal Quarantine and Certification Service). Therefore, Authorized Officers are directed to keep a strict vigil and not to issue NOC to products or ingredients containing beef in any form in compliance to DGFT policy.

2. This issues with the approval of Competent Authority.


(Dr. Amit Sharma)
Director (Imports)

Email- dramit.sharma@fssai.gov.in

To,

1. All Authorised Officers, FSSAI- for compliance of above order.

Copy for information to-

1. PPS to CEO, FSSAI
2. CITO, FSSAI-HQ (for uploading on the FSSAI website)